

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NOS. 1516 & 1515 Of 2019 IN**  
**APPEAL NO. 253 OF 2018 & IA NO. 129 of 2019**

**Dated : 11<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**D. B. Power Ltd.**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Deepak Khurana  
Mr. Tejasv Anand

Counsel for the Respondent(s) : Mr. Aashish Anand Bernard  
Mr. Paramhans for R-2  
  
Ms. Swapna Seshadri  
Mr. Ashwin Ramanathan for R-3 to 6  
  
Ms. Ranjitha Ramachandran for R-7  
  
Mr. S. Vallinayagam for R-8

**ORDER**  
**IA NO. 1515 OF 2019**  
**(Applications for directions)**

Issue notice to Respondents, returnable on 03.10.2019. Mr. Aashish Anand Bernard, learned counsel takes notice on behalf of Respondent No. 2. Mr. Ashwin Ramanathan, learned counsel takes notice on behalf of Respondent No. 3 to 6. Ms. Ranjitha Ramachandran, learned counsel takes notice on behalf of Respondent No. 7 and Mr. S. Vallinayagam, learned counsel takes notice on behalf of Respondent No. 8.

**IA NO. 129 OF 2019**  
**(Applications for amendment of Memo of Appeal)**

Issue fresh notice to those Respondents who are not appearing, returnable on 03.10.2019.

**IA NO. 1516 OF 2019**  
**(Application for urgent listing)**

For the reason stated in the application, list the matter on **03.10.2019**. Application is disposed of.

**(S. D. Dubey)**  
**Technical Member**  
*tpd/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**